

GOVERNMENT OF ODISHA HEALTH & FAMILY WELFARE DEPARTMENT ******

File No.HFW-SCH-I-EMER-0001-2020 1595/ 1H, Dated 06.07.2020

Guidelines for COVID Care Homes

1. Purpose of Covid Care Homes (CCH)

All persons with flu-like symptoms detected in the community are to be brought immediately to the CCH so as to be isolated from the community pending Covid test. Such persons will be tested for Covid.

If negative they will return to their homes being advised home quarantine till symptoms subside.

If positive, they will move to a Covid treatment facility (Covid Care Centre, Covid Health Centre or Covid Hospital) depending on the severity of their symptoms, protocols for which have been shared earlier by Health & F.W Deptt.

All Covid Care Homes should have a health-worker attached for health condition monitoring of the symptomatic persons there. In case anyone exhibits moderate or serious symptoms, they are to be shifted immediately to a health facility.

The health-workers engaged in Covid Care Homes should be engaged on a daily wage basis for a short term up to a period of 3 months as per H&FW guidelines. They should not be the same team engaged in VHND and Routine Immunization activities.

2. HR Management

<u>Administrative</u>: The day today management, site readiness, non-medical logistic management will be done by the PRI members.

Technical:

 Trained unemployed ANMs with registration. If not available unemployment staff nurses and pharmacist with registration of the district will be engaged in the CCH. ii. Supervision of the CCH to be done by the MPHS (Male/Female) and Sector Medical Officer.

3. Equipment

- i. Infrared thermometer
- ii. BP instrument
- iii. Glucometer
- iv. Uristick
- v. Pulse-oximeter

4. Process

In the COVID Care Home, all the staff should observe Infection Prevention Practice strictly (presuming all the inmates of the CCH to be potentially COVID positive case). They should use the appropriate PPE. Adequate amount of PPE, sanitizer, N-95 mask along with soap and 24X7 water supply should be ensured. On admission:

- i. The detail history (contact history with a positive case, travel history from Hotspot areaetc) will be taken by the health-worker and it should be recorded in register.
- ii. Preliminary examination of Temperature, Oxygen saturation, Blood Pressure any other signs suggestive of COVID-19 to be done and recorded.
- iii. Daily health progress record to be maintained.
- iv. In case of development of any complications or lab confirmation of COVID-19 case, he/she has to be shifted to the appropriate health care facilities.
- v. All the symptomatic cases and cases with contact history with COVID-19 positive cases are to be subjected to rtPCR test.
- vi. In CCH, the vulnerable group (Pregnant women, under 5 children, elderly above 60yrs, with comorbid condition like DM, Hypertension, Kidney diseases, Asthma or any other immune compromised conditions) to be segregated. Their rtPCR test to be done on priority basis.

5. Coordination

- i. On confirmation of Lab positivecase he/she may be shifted to the nearest CCC/DCHC/DCH by dedicated Ambulance, the Nodal officer of the CCC/DCHC/DCH to be intimated before shifting of the patient.
- ii. The overall coordination of the medical management of CCH is to be done by concerned Sector Medical Officer.
- iii. For any other issues local administration may be contacted.

By order of the Governor,

Additional Chief Secretary to Government

Memo No. 15952 /H, Date. 86.07.2020

Copy forwarded to Principal Secretary to Govt. PR & DW Department / Principal Secretary to Govt. H & UD Department / Principal Secretary to Govt. Finance Department / Principal Secretary to Govt. Home Department / All RDCs / All Collectors / All CDM&PHOs / All Municipal Commissioners of Municipal Corporations for information and necessary action.

Joint Secretary to Government.

Memo No. 15953 /H, Date. 86.07.2020

Copy forwarded to all Directors under Health & Family Welfare Deptt./ MD, NHM, Odisha, Bhubaneswar / MD, OSMCL, Bhubaneswar for information and necessary action.

Joint Secretary to Government.

Memo No. 15954 IH, Date. 86.07.3020

Copy forwarded to the PS to Chief Minister, Odisha / P.S to Minister, Health & FW, Odisha / P.S to Chief Secretary, Odisha / P.S to ACS to Govt., Health & FW Department for kind information of Hon'ble Chief Minister / Minister, Health & FW / Chief Secretary / ACS, Health & FW Department respectively.

Joint Secretary to Government.